

## **NOTICE**

Please take notice that W.P(S)/3330/2022 shall be taken up by Hon'ble Dr. Justice S. N. Pathak for National Lok Adalat in Court No.3 today i.e. on 13.05.2023.

By Order,

Sd/-

(Debasis Mohapatra)  
Joint Registrar (L&C)

Dated the 13<sup>th</sup> May, 2023  
High Court of Jharkhand, Ranchi

**PRODUCTION CAUSELIST For Saturday The 13<sup>th</sup> May 2023**

**COURT NO. 3**

**SINGLE BENCH (BENCH ID-24719)**

**AT**

**HON'BLE DR. JUSTICE S. N. PATHAK**

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**Lok Adalat**

1	W.P(S)/3330/2022	RAJESHWAR JHA ALIAS RAJESHWER JHA <b>vs</b> BHARAT COKING COAL LIMITED THROUGH ITS CHAIRMAN CUM MANAGING DIRECTOR	DEB NANDAN RAJAK RITESH KUMAR JAISWAL	AMIT KUMAR DAS SAURAV KUMAR PRASHANT VIDYARTHI SHIVAM UTKARSH SAHAY
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PRE MATUTERED RETIREMENT MATTER